

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH NEW

DELHI

ORIGINAL APPLICATION NO. 213 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED "1 KILLED 25 INJURED IN EXPLOSION AT TEMPLE
FIRECRACKER UNIT AT THRIPIUNITHURA IN KERALA" APPEARING IN
THE HINDU DATED 12.02.2024

REPORT FILED BY DISTRICT COLLECTOR, ERNAKULAM

FILED BY: NISHE RAJEN SHONKER FOR STATE OF KERALA

REPORT FILED BY DISTRICT COLLECTOR, ERNAKULAM
BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

The National Green Tribunal Principal Bench, New Delhi has directed to submit a report in OA No. 213/2024 on a news item published in Hindu on February 12, 2024, about an explosion at a temple fire cracker unit in Thripunithura, Kerala.

The facts of the case as disclosed from the relevant records are stated hereunder.

1.Firecrackers brought in a vehicle for a fireworks display in connection with the Puthiyakavu Devi Temple festival were exploded with a massive explosion at a property near a co-operative society on YMA Road, west of the Choorakkad bus stop in Nadama village, Kanayannur taluk, Ernakulam district around 10.30 a.m. on 12.02.2024.

2.The firecracker-carrying vehicle and the house where they were stored were entirely destroyed. The residences located within a distance of 100 to 150 meters from the explosion site suffered considerable destruction. The site assessment revealed that vehicles in the nearby houses and surrounds had also been sustained damage.

3.Vishnu, age 27, and Divakaran, age 55, died in the disaster, and other injured people sought medical attention at various hospitals.

4.Revenue officials were inspecting all adjacent residential and commercial buildings, including those that had been damaged. The engineering wing of Thripunithura Municipality had been given instructions to evaluate the percentage of damage.

5.Sub-Collector Fortkochi has instructed to conduct a magisterial inquiry into the above incident under Section 176(1) r/w 23(2) of code of criminal procedure 1973.

6.The temple authorities have not submitted any application for permission to display fireworks in connection with the 2024 festival, and

this office has not issued any license to store explosives or permission to display fireworks in connection with the festival.

7.The above facts are reported before the Hon'ble National Green Tribunal.

Signed by
Asha C Abraham

Additional District Magistrate
For District Collector, Ernakulam

Date: 05-03-2024 14:00:59